

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/ 3091 /A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mridul Kumar Kalita,
District & Sessions Judge,
Nagaon, Assam.

Dated Guwahati the 2nd Sept, 2020.

Sub: **Vehicle permission.**

Ref:- Your letter No.DJN/6460 , dtd 28.08.2020

Sir,

With reference to the above, I am directed to inform you that you have been directed to dispose of the matter of Shri Rajesh Kumar Todi, Civil Judge cum Assistant Sessions Judge, Nagaon (Assam) regarding permission to visit Dhubri with his official vehicle, from the evening of 05.09.2020 till the morning of 14.09.2020, at your level.

Yours faithfully,

sd/-

3093

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2013/3092- /A, dated 2⁹.2020

Copy to:

1. Shri Rajesh Kumar Todi, Civil Judge cum Assistant Sessions Judge, Nagaon (Assam).
2. ✓ The Project Manager, Gauhati High Court.

(Signature)

JT. REGISTRAR (VIGILANCE)

sd/-